

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1386  
ANSWERED ON:03.03.2000  
SALARIES OF PSU EMPLOYEES  
BALIRAM

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) Whether the Government have constituted a high level Committee of Union Ministers for considering the issues relating to the salaries of Public Sector Undertaking employees;
- (b) if so, the details thereof alongwith its composition and terms of reference; and
- (c) the time by which the Committee is likely to submit its report?

**Answer**

MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

(DR. VALLABHBHAI KATHIRIA)

(a) to (c) : A Group of Ministers comprising Deputy Chairman, Planning Commission, Ministers of Labour, Heavy Industries & Public Enterprises, Power, Parliamentary Affairs and Information Technology, Commerce and Industry, Textiles, Surface Transport & Finance has been constituted.

The Group of Ministers is to consider & make recommendations in respect of the issues relating to payment of wages, salaries and statutory dues of employees in Central Public Undertakings, etc., besides examining the proposals relating to (1) Amendment to the Industrial Disputes Act, 1947 and (2) New Legislation for Regulation of Employment and Conditions of Service of Contract Labour in India. No time limit has been fixed by which the Group may submit its report.